

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 11**  
**(IB)-1504(PB)/2019**

**IN THE MATTER OF:**

Corporation Bank	...	Applicant/Petitioner
Vs		
Patna Highway Projects Ltd	...	Respondent

**Order under 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 13.04.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. NARENDER KUMAR BHOLA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

**ORDER**

**IA-1665/2021**

Issue Notice to the Respondent

List on 11.05.2021.

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**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-sd-

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

13.04.2021  
Deepak